

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).2113/2011

SMT JAI SHREE DEVI (D) AND ORS.

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 14/03/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr Sunil Kr Sharma, Adv.
Ms. Sharmila Upadhyay, Adv.

For Respondent(s)

Mr Upendra Mishra, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner to cure the defects in the application for substitution of deceased legal representatives of petitioner No.1 as well as move application for substitution of legal representatives of deceased petitioner No.2 also within six weeks.

Notice of alternative arrangement issued to petitioner No.4 is still awaited.

Registry to submit complete report about the status of the respondents by next date.

List again on 30.6.2014.

		(M.A. SAYEED)	
		REGISTRAR	

hj